

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 534/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES: Jagdish Exim Pvt. Ltd.  
V/s  
ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1	<i>Shri M.K. Shrawat</i> <i>Keshav Pantula</i>	<i>Shri Bhaskara Mohan</i>	<i>M.K. Shrawat</i>
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**ORDER**

**C.P. No. 534/252/NCLT/MB/MAH/2017**

1. The Learned Representative of the Petitioner is present.
2. The Petitioner is mentioned and listed for the first time.
3. The Petitioner has filed the Additional affidavit, however, the Report of the Roc is awaited.
4. The Registry to issue Notice to the ROC to submit the Report on or before the next date of hearing. Adjourned to **14.12.2017**.

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**28.11.2017.**

Aah

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**